

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 2561
ANSWERED ON 17.03.2022

GREEN HYDROGEN

2561.DR. PRITAM GOPINATHRAO MUNDE

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether green hydrogen is one of the critical clean energy sources for decarbonizing country's energy needs and enhancing energy security in a sustainable manner and if so, the details thereof;
- (b) whether there is a need to address some of the key demands of the industry in terms of open access, grid banking and faster approvals for green hydrogen/ green ammonia projects and if so, the details thereof;
- (c) whether the Government has announced new Green Hydrogen Policy to bring down costs and improve ease of implementation of green hydrogen/green ammonia projects;
- (d) if so, the details thereof;
- (e) whether the policy needs to address the expectations of hydrogen producers by providing clarity on demand side measures such as hydrogen purchase obligations;
- (f) if so, the steps taken by the Government in this regard;
- (g) whether there is no mention of derivatives of green hydrogen other than green ammonia, such as methanol; and
- (h) if so, the corrective steps taken by the Government in this regard?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) Green Hydrogen produced from renewable energy sources can potentially replace fossil fuels and fossil fuel-based feedstocks in sectors such as refining, fertilizer production, city gas distribution, steel production, long haul mobility, shipping etc, thereby enabling decarbonization of these sectors and reducing dependence on imported fossil fuels.

(b) to (d) Ministry of Power's Notification no. 23/02/2022-R&R dated 17 February 2022 *inter alia* provides for the following provisions that are expected to bring down costs of Green Hydrogen production and improve the ease of implementation of projects: -

i. Green Hydrogen/Green Ammonia projects will be granted Open Access for sourcing of Renewable Energy within 15 days of receipt of application complete in all respect. No extra charges / surcharges shall be levied on renewable energy sourced through open access for manufacture of Green Hydrogen/ Green Ammonia, other than the applicable wheeling charges;

ii. A 30 days banking on a continuous basis shall be allowed for renewable energy used for producing Green Hydrogen/Green Ammonia; and

iii. Ministry of New and Renewable Energy will establish a single portal for all statutory clearances and permissions required for manufacture, transportation, storage and distribution of Green Hydrogen / Green Ammonia. The concerned agencies/authorities will be requested to provide the clearances and permissions in a time-bound manner, preferably within a period of 30 days from the date of application.

(e)&(f) In the Independence Day speech on August 15, 2021, Hon'ble Prime Minister announced the launch of National Hydrogen Mission. The draft Mission document that has been prepared aims at scaling up production and utilization of Green Hydrogen in multiple sectors. It proposes a framework *inter-alia* for progressively replacing fossil fuels and fossil fuel-based feedstocks with Green Hydrogen in sectors such as refining, fertilizer production, city gas distribution etc.

(g)&(h) The draft Mission document *inter alia* proposes to scale up production and utilization of various Green Hydrogen-derived synthetic fuels and chemicals (including, but not limited to Green Ammonia, Green Methanol, Green Hydrogen-based synthetic hydrocarbons etc.).
